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Title: Regarding OBC reservation in medical colleges in Tamil Nadu.

***SHRI S. VENKATESAN (MADURAI):** Hon. Speaker Sir, Vanakkam. The Notification for National Eligibility and Entrance Test (NEET- PG) for admission to Post Graduate Medical Courses has been issued. There is no reservation provided for Other Backward Classes as per the notification. The Notification says that there is reservation available for OBC only in Central Institutions and not for seats in the State Medical Colleges This is shocking. There are approximately 3600 students belonging to OBC in the country who will be affected due to this notification. Tamil Nadu will be worst affected State due to this as it has so many Medical Colleges. Moreover a large population of OBC people are living in the State of Tamil Nadu. Also 50 per cent reservation is provided to OBC in the State. Because of giving so many medical seats to the Central Pool we are already loosing 23 per cent of reservation in such seats as the Union Government provides only 27 per cent reservation to OBC. Now if this 27 per cent per cent is not also provided, Tamil Nadu will be the State totally loosing its OBC reservation in the Central Pool as against the policy of 50 per cent reservation for OBC being implemented in the State. Several political parties have condemned this notification. But still the Union Government is maintaining silence on this issue. This is a dangerous example. The basis of reservation policy is that people who are not equally placed should not be treated equally. Our Constitution says that those who are not equally placed, socially and educationally, should not be treated in the same way in which others are treated.. Nobody has the

right to deny this right which is enshrined in the Constitution of India. But a Department of the Union Government is denying this right. If the Union Government is also admitting this by dubious means as the action of the Government raises several doubts. We doubt that whether it is the beginning of fully scrapping the reservation policy in the country. I therefore urge upon the Union Government through his august House to immediately withdraw this notification . Thank you.